

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5662/2020**



This the 20th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mtr. Gulshana Banoo, Aged 46 years, W/o Mohd Yousf Khan, R/o Jafferpora  
Poshnarnan, Anantnag

....Applicant

(Advocate:- Mr. J A Kawoosa)

Versus

1. State of J&K through Commissioner Secretary to Government, Social Welfare  
Department, Civil Sectt. Jammu/Srinagar and 4 ors.

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

T.A. No 62/5662/2020 arises out of SWP No. 505 of 2017 and pertains to  
Anganwadi Worker. This Tribunal does not have jurisdiction in such matters. Registry is  
directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**